

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

for order

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Shreeshyam Metaliks Pvt.Ltd. -Vs- Concast Steel & Power Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For. Concast Steel & Power Ltd.  
1. Ankur Singh, Adv.

Concast Steel & Power Ltd

Asingli  
11/10/17

2. KANISHK KHETAN, ADV

PETITIONERS

Kanishk Kheta  
11/10/17

ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

*Jd*

(Jinan K.R.)  
Member (J)

*Jd*

(Vijai Pratap Singh)  
Member (J)